

(2023) 10 NCLAT CK 0012

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No.1290 Of 2023 & I.A. No. 4563, 4460 Of 2023

Sudh Priya Plastichem
Pvt. Ltd

APPELLANT

Vs

SV Leathers (India) Pvt.
Ltd

RESPONDENT

Date of Decision: Oct. 6, 2023

Acts Referred:

- Insolvency and Bankruptcy Code, 2016 - Section 61(2)

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T); Arun Baroka, Member (T)

Bench: Full Bench

Advocate: Sanjeev Panda, Sumir Shukla, Narendra Kumar, Neeraj Kant Singh, Mukesh Singh Bhadauria

Final Decision: Dismissed

Judgement